

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (d) The requisite information is being collected and will be laid on the Table of the Sabha.

Appointments of persons belonging to the Scheduled Castes/Scheduled Tribes in branches of S.B.I. in Maharashtra

*438. SHRI PHANINDRA NATH
HANSDA: SHRI PRASENJIT
BARMAN: SHRI BHAGWAN DIN:

Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that the services of about one hundred bank employees belonging to the Scheduled Castes and Scheduled Tribes appointed recently against permanent vacancies in the various branches of the State Bank of India in Maharashtra, were terminated without notice;

(b) whether Government have received any representation in this regard; and

(c) if so, what steps Government have taken to reinstate them?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) to (c) A statement is laid on the Table of the House

Statement

(a) to (c) State Bank of India has reported that in 1974, on the basis of the projections made at that time regarding the manpower requirements in the State of Maharashtra, the Bombay Local Head Office of the bank advertised a special recruitment confined to Scheduled Caste/Tribe candidates for appointment as Clerical staff. The relative tests were held between March and June, 1975. By

In middle of 1975 before the interviews could be taken up, due to a reassessment of the vacancies in the wake of a drive for efficiency and cost effectiveness it was found that many of the vacancies were not immediately warranted. The Bank has, therefore, not been able to finalise the vacancies for which fresh recruitment was needed. In the meanwhile, with a view to meeting urgent temporary needs of some of its branches the Bank had offered purely temporary appointments to 193 Scheduled Caste candidates who have qualified in the special test held in 1975. The Bank has further reported that the services of 115 candidates so appointed, have been terminated on the expiry of their engagement. The Bank is now reported to have finalised the number of permanent vacancies required to be filled during the year 1976. It has also decided that all the vacancies in 1976 in the various branches in the State of Maharashtra will be filled out of Scheduled Caste/Tribe candidates who have qualified in the special recruitment tests held in the year 1975. The Bank hopes to finalise the selections by the end of September, 1976.

C.B.I. Enquiry against a Senior Official of the Export Inspection Council

*440. SHRI GANESH LAL MALI:
SHRI PRAKASH MEHRO-
TRA:
SHRI SWAMI DINESH
CHANDRA:
SHRI SYED NIZAM-UD-
DIN:
SHRI KISHAN LAL SHARMA

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that an enquiry by Central Bureau of Investigation has been instituted against the Senior Additional Director, Export Inspection Council, for allegedly being in possession of assets amounting to about Rs. 25 lakhs; and

(b) if so, what are the findings of the enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

Cases detected in violation of COFEPOSA

*441. SHRI NARASTNGH PRASAD NANDA: Will the Minister of REVENUE AND BANKING be pleased to state the number of cases so far detected involving violation of the provisions of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act and the amount of foreign currency seized in those cases?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): As on 21-8-76, 2591 orders of detention had been issued under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974, against persons involved in smuggling and foreign exchange racketeering.

Information regarding the amount of foreign currency seized in these cases is being collected and will be laid on the Table of the House.

Consumer goods for Pakistan

*442. SHRIMATI SAVITA BEHEN: Will the Minister of COMMERCE be pleased to state:

(a) whether any request has been received from Pakistan for the export of consumer goods to that country; and

(b) if so, what items are proposed to be imported by Pakistan and in what quantities?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) No request has so far been received from the Government of Pakistan for import of consumer goods from India. However, a number of commercial enquiries have been received from private parties of Pakistan which are being responded to by the concerned Indian parties.

Opening of Regional Rural Banks in U. P.

*443. DR. V. B. SINGH:
SHRI HARSH DEO
MALAVIYA: SHRI
SARDAR AMJAD ALI:

Will the Minister of REVENUE AND BANKING be pleased to refer to the answer to Unstarred Question 50 given in the Rajya Sabha on the 10th August, 1976 and state the names of the places in Uttar Pradesh where regional rural banks have been established?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): A statement is laid on the Table of the House.

Statement

Locations of Regional Rural Banks in Uttar Pradesh

Name of Bank	Location of Head Office	Area of operation covering districts
1. Prathama Bank	Moradabad	Moradabad
2. Gorakhpur Kshetriya Gramin Bank	Gonkhpur	Gorakhpur and Deoria
3. Samyut Kshetriya Gramin Bank	Azamgrah	Azamgarh and Ghazipur
4. Barabanki Gramin Bank	Barabanki	Barabanki
5. Rae Bareli Kshetriya Gramin Bank	Rae Bareli	Rae Bareli
6. Farrukhabad Gramin Bank	Farrukhabad	Farrukhabad